

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/697/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati the 15<sup>th</sup> February 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/1036 dated 14.02.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, w.e.f. the evening of 16.02.2019 till the morning of 18.02.2019, has been ~~granted/rejected~~ granted.

The Addl. District & Sessions Judge No.1, Nagaon and in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/698/A, dated 15.02.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

15/02/19  
**JT. REGISTRAR (VIGILANCE)**

Relan.